

S. E. RAILWAY TENDER
E-tender Notice No.: GEN/2022/16
22:46:00, dated 14.03.2022. By CME
(Vargun)KGVP, South Eastern Railway
and on behalf of the President of India
for the work of **Painting** of the following
items before 18.00 hrs. on the date
mentioned below and will be opened at 18.30
hrs. Name of the work: Clearing,
sweeping of shop floors, offices, yard and
disposal of garbage scrap. Approx. cost
of the work: ₹ 140,00,253/- including
GST @ 18%. **Earnest Money**
₹ 2,21,204/- **Date & time of closing**
e-tender : 05.04.2022 at 18.00 hrs.
Website particulars: www.gem.gov.in
Interested tenders may visit website
<http://www.gem.gov.in> for full
details/description/specifications of the
Tender and submit their bids online. In any
circumstances no manual tenders for this
work will be accepted. (PR-687)

'ONE STATION ONE PRODUCT'

**Applications are invited for
'One Station One Product' for setting up
Stall / kiosk at Panipat Station**

- The period for setting up of the stall/kiosk will be 15 days.
- A token fee of Rs. 500 for 15 days shall be charged.
- The following can participate viz. Artisans/Potters/Craftsmen/Craftswomen/Weavers through local Self Help Groups (SHG), NGOs, Co-operatives dealing with the identified products.
- Open Lottery/ Public draw to be done in case large number of applications are received.
- The applicant will have to submit an undertaking to the Station Superintendent indicating that no activity would be undertaken to adversely affect the train operations, passenger safety and image of the Railways.
- Space and infrastructure at the station for this scheme will be provided by Railways.
- Application should be addressed to Station Superintendent/Panipat and latest date of submission of applications is 23.03.2022 up to 11:00 Hrs and same will be opened thereafter.



75
GOVERNMENT OF INDIA
Ministry of Railways
Anirudh Mahapatra



NORTHERN RAILWAY
Your Convenience - Our Concern

**For All Advertisement Booking
Call : 0120-6651214**

[illegible][illegible]

Terms and Conditions

- The Auction Sale will be conducted by the Authorized Officer under the supervision of the Reserve Bank of India.
- The public auction will be conducted on the date and time mentioned in the advertisement.
- * ASIS WHERE BY BASIS & *ASIS WHAT IF B* CONDITION.**
- The successful bidder shall pay the purchase price within 10% of the reserve price of the secured assets along with copies of the following documents:
 - The EMO of all other bidders who did not succeed in the public auction will not carry any interest.
 - The successful purchaser/bidder shall deposit the 5% (inclusive of payable at Mumbai on or before 18:00 hours on **20.10.2022**, date of sale) with L&T Financial Services, while selling with the said security as collateral. Amount of 5% of the purchase price shall be confirmed of sale of immovable property on such extended period of time and amount of money shall be paid to the seller.
- MR.9592605081 address:** L&T Financial Services Ltd., Suite: FDCM, Authorised Officer may accept/may modify the bid/offered or reject the bid.

The successful purchaser/bidder shall bear any statutory dues, taxes, and the property conveyed/pledged in his/her name.

The Borrower/Guarantors, who are liable for the said outstanding (Enforcement) Rules, about the holding of above-mentioned public sale, shall be responsible for the payment of the purchase price of the said auction date. Failing which the L&T Financial Services Ltd shall have the right to sell the said asset.

 **Punjab & Sind Bank**
(A Govt. of India Undertaking)
Where service is a way of life

[illegible]

E-AUCTION NOTICE

[illegible]

**कार्यालय वनमंडलाधिकारी
बिलासपुर वनमंडल
बिलासपुर (छ.ग.)**

(Office Telephone No. & Fax - 87752-236822)
(e-mail-din_bap11@rediffmail.com, din_bilaspur.cg@gov.in)

// निविदा निरस्तीकरण सूचना //

दिनांक : 15.03.2022

वनमंडल द्वारा सूचित किया जाता है कि कार्यपालिकाधिकारी बिलासपुर वनमंडल बिलासपुर (छ.ग.) द्वारा विनियम वर्ष 2021-22 एवं अंकीय निविदा तन्त्र सम्बंधित अंकीय वन प्रबंधन समिति, हथो-दुर्गिन्ध संचालित पेटेता द्वारा ई-कोट्टिन्ध विक्रय कार्य, घोषा जलशायन इन्तु मोटर चोद, पैलन चोद, केगाक, गेटो जादो ई-कोट्टिन्ध से संबंधित उपकरण का क्रय एवं स्थापना कार्य हेतु अत्यंतकालीन निविदा सूचना Reference ID- 68207 Date 25.02.2022 को अपरिहार्य कारणों से निरस्त किया जाता है।

वनमंडलधिकारी
बिलासपुर वनमंडल
बिलासपुर (छ.ग.)

G-68763/1

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 5 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
DEHRADUN INTEGRATED ARENA LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	DEHRADUN INTEGRATED ARENA LIMITED
2. Date of Incorporation of Corporate Debtor	23.06.2018
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies (Uttarakhand)
4. Corporate Identity No. / Listed Entity Identification No. of Corporate Debtor	U79999/2018IN-0000180
5. Address of the registered office and principal office (if any) of Corporate Debtor	23, Pashur Road, Dehradun - 248 011
6. Insolvency commencement date in respect of Corporate Debtor	02/03/2022
7. Estimated date of closure of Insolvency Resolution Process	24/03/2022
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Anshul Pathania Reg. No. 88894/2019-IP-1250919/2021/1481
9. Address & email of the interim resolution professional as registered with the court	907, Sunset Heights, Malviya Marg, Pashur Road, Mumbai - 400 025 E-mail: anshul.p@anshulipr.com
10. Address and e-mail to be used for correspondence with the interim Resolution Professional	907, Sunset Heights, Malviya Marg, Pashur Road, Mumbai - 400 025 E-mail: anshulipr@anshulipr.com
11. Last date for submission of claims	24/03/2022
12. Details of creditors, Party under clause (a) of sub-section (4) of section 21, mentioned by the interim Resolution Professional	Not Applicable as per information available to the IRP
13. Details of creditors, Party under clause (b) of sub-section (4) of section 21, mentioned by the interim Resolution Professional	Not Applicable as per information available to the IRP
14. (a) Details of authorized representatives of the Corporate Debtor	(i) M/s. Anshul Pathania & Co. Chartered Accountants (ii) Pashur Road, 907, Sunset Heights, Malviya Marg, Pashur Road, Mumbai - 400 025

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the interim resolution of a corporate insolvency resolution process of Dehradun Integrated Arena Limited on 02.03.2022.

The creditors of Dehradun Integrated Arena Limited are hereby called upon to submit their claims with proof on or before 24.03.2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial condition shall be maintained with priority by electronic means only. All other creditors may submit their claims with priority by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall include in details of authorized representatives from among the interim resolution professional listed against entry No. 13 and as authorized representative of the class in Form CA. But application as per information available to the IRP.

Submission of claims or related documents of claims shall attract penalties.

Date: 15.03.2022 Interim Resolution Professional for Dehradun Integrated Arena Limited

Place: Mumbai Reg. No.: 88894/2019-IP-1250919/2021/1481

Divisa

**गुजिया भुजिया से ना होना
अब साथ है तुम्हारे पेट से**



पेट सफा

'पेट सफा' आयुर्वेदिक ग्रेन्युल्स/टेबलेट्स
पेट सफा स्फुट न अंका है, मुँह में चिकता नई और इस
अंका को नई पट्टी, यह पट्टी खत से असर दिखाता है

कक्षा गैस एसिडिटी
www.petisafa.com
India's #1 natural & herbal product. Call: 80000 50 5000

PSPCL Punjab State Power Corporation Limited
(Head Office: PSEB Head Office, The Mall, Patiala - 147001)
Corporate Identity Number UAR100P91085633015 Website: www.pspcl.in
E-Reader Reg. No. 362/P-TSP-W-11918 Date: 10.03.2022
By: Chief Engineer/Head Office (Procurement Cell-3) GGSSTP, Patiala
E-Reader ID No. 362/P-POWER, 87752.1 for Requesting Tendering and
Maintenance of 11 kV/22 kV/33 kV/66 kV/132 kV/220 kV/400 kV/765 kV
Equipment for detailed NIT & Tender Specification please refer to www.pspcl.in
from 10.03.2022 12.00 pm onwards.
Note: Companies & individuals, if any, will be permitted only at www.pspcl.in
NIT-12/22

PSPCL Punjab State Power Corporation Limited
(Head Office: PSEB Head Office, The Mall, Patiala - 147001)
Corporate Identity Number UAR100P91085633015 Website: www.pspcl.in
E-Reader Reg. No. 362/P-TSP-W-11918 Date: 10.03.2022
By: Chief Engineer/Head Office (Procurement Cell-3) GGSSTP, Patiala
E-Reader ID No. 362/P-POWER, 80845.1 for Requesting Tendering and
Maintenance of 11 kV/22 kV/33 kV/66 kV/132 kV/220 kV/400 kV/765 kV
Equipment for detailed NIT & Tender Specification please refer to www.pspcl.in
from 10.03.2022 12.00 pm onwards.
Note: Companies & individuals, if any, will be permitted only at www.pspcl.in
NIT-12/22

No. 19
Government
Northern Region Farm Mach
Ministry of Agriculture
Department of Agriculture
Sina Road, H

Applications are invited from
Government or State Government
vacant posts of Office Super
B (Non-Gazetted), Mechanical
Machinery Training and Test
Anantpur/Andhra Pradesh
basis urgency. Complete de
format of application etc. are
Agriculture and Farmers' Well
website of Farm Machinery Tr
Sina Road, Hissar (Haryana)
publication of this advertisement

युद्ध के 21वें दिन यूक्रेन और रूस में समझौते के संकेत मिले, शांति वार्ता के बीच की संभवतः कई शहरों में बमबारी

दावा: रूस और यूक्रेन समझौते के करीब

मॉस्को, यूक्रेन: रूस के राष्ट्रपति व्लादिमीर पुतिन ने कहा है कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं। पुतिन ने कहा कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं। पुतिन ने कहा कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं।

'जंग के बीच तय हो रही देश की किस्मत'

मॉस्को, यूक्रेन: रूस के राष्ट्रपति व्लादिमीर पुतिन ने कहा है कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं। पुतिन ने कहा कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं।

सवाल-जवाब

लता के नाम पर संसद भवन बमबाज

लता के नाम पर संसद भवन बमबाज... लता के नाम पर संसद भवन बमबाज...



लता के नाम पर संसद भवन बमबाज

लता के नाम पर संसद भवन बमबाज... लता के नाम पर संसद भवन बमबाज...

लता के नाम पर संसद भवन बमबाज... लता के नाम पर संसद भवन बमबाज...

मॉस्को, यूक्रेन: रूस के राष्ट्रपति व्लादिमीर पुतिन ने कहा है कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं। पुतिन ने कहा कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं।

मॉस्को, यूक्रेन: रूस के राष्ट्रपति व्लादिमीर पुतिन ने कहा है कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं।

मॉस्को, यूक्रेन: रूस के राष्ट्रपति व्लादिमीर पुतिन ने कहा है कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं। पुतिन ने कहा कि रूस और यूक्रेन के बीच समझौते के संकेत मिले हैं।

लोकतंत्र में फेसबुक-ट्विटर का दखल खत्म हो: सोनिया

नई दिल्ली, प्रेमिष्ठ पटना: लोकतंत्र में फेसबुक-ट्विटर का दखल खत्म हो: सोनिया...

लोकतंत्र में फेसबुक-ट्विटर का दखल खत्म हो: सोनिया

नई दिल्ली, प्रेमिष्ठ पटना: लोकतंत्र में फेसबुक-ट्विटर का दखल खत्म हो: सोनिया...

Indian Bank
एशिया का सबसे बड़ा बैंक
एशिया का सबसे बड़ा बैंक...

होली की हार्दिक गुमनामनाये
गुमनाम कुमार
होली की हार्दिक गुमनामनाये...

रेलवे के निजीकरण का प्रश्न नहीं: रेल मंत्री

नई दिल्ली, प्रेमिष्ठ पटना: रेलवे के निजीकरण का प्रश्न नहीं: रेल मंत्री...

एस एल होंडा की वर्षगांठ
पर अब लिजिए ₹ 6,100 तक का फायदा
एस एल होंडा की वर्षगांठ...

GYAN GURUKUL
MBA
B.E., M.E.
GYAN GURUKUL...

रेलवे के निजीकरण का प्रश्न नहीं: रेल मंत्री

नई दिल्ली, प्रेमिष्ठ पटना: रेलवे के निजीकरण का प्रश्न नहीं: रेल मंत्री...

नई दिल्ली, प्रेमिष्ठ पटना: रेलवे के निजीकरण का प्रश्न नहीं: रेल मंत्री...

राशन के लिए कार्ड जरूरी नहीं: पीयूष गोयल

नई दिल्ली, प्रेमिष्ठ पटना: राशन के लिए कार्ड जरूरी नहीं: पीयूष गोयल...

नई दिल्ली, प्रेमिष्ठ पटना: राशन के लिए कार्ड जरूरी नहीं: पीयूष गोयल...

सबले सल्लाह जॉर्ज टॉल्सटॉय पर हमला किया

नई दिल्ली, प्रेमिष्ठ पटना: सबले सल्लाह जॉर्ज टॉल्सटॉय पर हमला किया...

मंत्री की टिप्पणी पर हमला किया

नई दिल्ली, प्रेमिष्ठ पटना: मंत्री की टिप्पणी पर हमला किया...